

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 9
CA(CAA)-89(PB)/2019

IN THE MATTER OF:

Spring Air Bedding Company (India) Ltd. and
Kurlon Enterprises Ltd.

Applicant/petitioner

Order under Section 230-232

Order delivered on 14.06.2019

Coram:

SH. R. VARADHARAJAN,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the petitioner Mr. P. Nagesh, Mr. Suman Kr. Jha, Mr. Afnaan Siddiqui, Advs.
For the respondent -

ORDER

Submissions
Arguments heard. Order reserved.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

14.06.2019
Aarti Makker